

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 621  
109/441/ND/2022**

**IN THE MATTER OF:**

**M/s. SinghalHygenic Products Pvt. Ltd.**

**...APPLICANT**

**Vs.**

**ROC**

**...RESPONDENT**

**Section**

**U/s 441 of Comp. Act, 2013**

**Order delivered on 23.01.2023  
(Virtual Hearing)**

**Coram:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)  
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

**:CS Nikita Goel**

**For the Respondent**

**:**

**ORDER**

Due to paucity of time, matter is adjourned to **07.02.2023**.

**Sd/-  
(COURT OFFICER)**